

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1934/59126-152/F.1(3)/Gaz/18 dated 31.08.2018, following Committee is hereby re-constituted, with immediate effect :

Name of Committee	Name of Judicial Officers	Designation
Committee for assessing the requirement of Bailiffs and Process Servers and to provide the status for the post of Civil Nazir and Naib Nazir	Sh. Virender Kumar Goyal Addl. Sessions Judge (West)	Chairperson
	Administrative Civil Judge (West)	Member
	Administrative Civil Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

No. 41/1348-1374 /F.1(3)/Gaz/19

Dated 07 JAN 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complex, Delhi/ New Delhi.
3. The Officer In-charges, Admin. Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
4. The Officers Concerned.
5. The Branch In-charge, Nazarat Branch, Central District is directed to pursue the matter with the said committee.
6. The AO(J)/Incharge, Admn. Branch (I,II&III), Hindi Section, Computer Branch, General Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

Talwant Singh
District & Sessions Judge (HQs)